

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9923/2023

(Arising out of impugned final judgment and order dated 03-11-2022 in WC No. 908/2022 passed by the High Court Of Judicature At Allahabad)

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.Petitioner(s)

VERSUS

MAHESH CHAND SHARMA & ORS.

Respondent(s)

(I.R. and IA No.80719/2023-EXEMPTION FROM FILING O.T.)

Date : 03-07-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Ritesh Kumar, AOR

For Respondent(s) Mr. Rakesh Mishra, AOR (mentioned by)

UPON being mentioned the court made the following
O R D E R

List tomorrow, i.e. 04.07.2023.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Beena Jolly)
Court Master